

the Houses of Parliament during the current Session and assented to since a report was last made to the House on the 6th December, 1993:—

(i) The Merchant Shipping (Amendment) Bill, 1993.

(ii) The Public Records Bill, 1993.

13.40 hrs.

COMMITTEE ON THE WELFARE  
OF SCHEDULED CASTES AND  
SCHEDULED TRIBES

**Twenty-Seventh, Thirtieth and  
Thirty First Reports**

[*Translation*]

SHRI PARAS RAM BHARDWAJ (Sarangarh): Mr. Speaker, Sir, I beg to present a copy each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

1. Twenty seventh Report on Action Taken by Government on the recommendations contained in the Twelfth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Welfare-Tribal Co-operative Marketing Development Federation of India Limited (TRIFED).

2. Thirtieth Report on Action Taken by Government on the recommendations contained in the Nineteenth Report of the Committee on the Welfare of Scheduled

Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Civil Aviation and Tourism (Department of Civil Aviation)—Reservation for and employment of Scheduled Castes and Scheduled Tribes in National Airports Authority.

3. Thirty first Report on Action taken by Government on the recommendations contained in the Sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) on the Ministry of Finance (Department of Economic Affairs-Banking Division)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Punjab National Bank and credit facilities provided by the Bank to Scheduled Castes and Scheduled Tribes.

13.41 hrs.

COMMITTEE ON PUBLIC  
UNDERTAKINGS

(i) **Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh, Reports, Minutes and Statements**

[*English*]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:

(1) Twenty-fourth Report on Social Responsibilities and Public Accountability of Public Undertakings and Minutes of the sittings of the Committee relating thereto.

(2) Twenty-fifth Report on Action Taken by Government on the

[Shri Ramesh Chennithala]

recommendations contained in their Fourth Report on National Textile Corporation Ltd. (i) Avoidable payment of commission of Rs. 148.40 lakhs due to appointment of agents for supplies to Defence & other Government Departments; and (ii) Avoidable unproductive Expenditure and Rs. 1.41 crores due to shut down of Boilers in Ajudhia Textile Mills of N.T.C. (DP&R) Limited.

(3) Twenty-sixth Report on Action Taken by Government on the recommendations contained in their Seventeenth Report on Disposal of scrap of Public Undertakings through Metal Scrap Trade Corporation Ltd. other public Undertakings.

(4) Twenty-seventh Report on Action Taken by Government on the recommendations contained in their Eighteenth Report on Indian Petrochemicals Corporation Limited.

**(ii) Action Taken Tenth and Thirteenth Reports**

I also beg to lay on the Table a statement (Hindi and English versions) showing action taken by Government on the recommendations contained in Chapter 1 of:

(1) Tenth Report of Committee on Public Undertakings (1992-93) on Action Taken by Government on the recommendations contained in their Sixth Report (Ninth Lok Sabha) on ONGC—Construction of NR-1 and NH Well Platforms.

(2) Thirteenth Report of Committee on Public Undertakings (1992-93) on Action Taken by Government on the

recommendations contained in their fifty ninth Report (Eighth Lok Sabha) on ONGC-Extra expenditure of Rs. 70.31 lakhs on the purchase of Pour Point Depressant.

13.42 hrs.

**COMMITTEE ON PETITIONS**

**Eleventh Report**

[English]

SHRI SUDHIR GIRI (Conta): I beg to present the Eleventh Report (Hindi and English versions) of the Committee on Petitions.

13.42  $\frac{1}{4}$  hrs.

**STANDING COMMITTEE ON FINANCE**

**Fourth Report and Minutes**

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): I beg to present the Fourth Report (Hindi and English versions) of the Standing Committee on Finance on the Working of the Public Sector Banks' and Minutes of Sitzings of the Committee relating thereto.